

320 aircraft is estimated to be Rs. 2.55 crores per week.

[*Translation*]

Setting up of news print factory at Bhojpur in Bihar

8844. SHRI TEJ NARAYAN SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any proposal for setting up a news print factory in Bhojpur or Rohtas districts of Bihar; and

(b) if so, whether the proposal for the news print factory has been cleared by Government and if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). No proposal for setting up a newsprint factory in Bhojpur or Rohtas districts of Bihar is pending consideration of the Government.

[*English*]

Compensation to victims of rail accidents at Patna and Malda

8845. PROF. VIJAY KUMAR MALHOTRA:
SHRI SHEO SHARAN VARMA:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of claims made for compensation on the death of passengers killed in the rail accidents at Patna and Malda (Maharashtra) during April, 1990;

(b) the details of compensation claims filed in each accident;

(c) whether there were any cases whose dead bodies were not recognised and claims for compensation have not been filed;

(d) if so, the details thereof;

(e) whether the claims of compensation have been settled;

(f) if so, the details thereof;

(g) if not, the reasons therefor; and

(h) by what time such claims are likely to be settled?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). 4 applications for claims for compensation have been filed in the Railway Claims Tribunal Bench at Patna in respect of fire accident of 383 UP Mokama—Danapur passenger train dated 16.4.90. There is no Malda Station in Maharashtra.

(c) and (d). 15 dead passengers could not be identified.

(e) to (h). The award of compensation in the claims cases will be given by the Railway Claims Tribunal Bench, Patna which is a Judicial body. Press notification for preferring claims has already been made. In 96 cases the next of kin of the dead and injured passengers have also collected ex-gratia assistance of Rs. 5,21,500.

Survey for setting up of Power Projects in Capital

8846. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to set up several power projects in the capital keeping in view the growing demand;

(b) if so, whether any fresh survey has been carried out to find out the present and future demand of power in the capital;

(c) if so, the details for the same; and

(d) if not, the reasons thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) With a view to augment the power supply in Delhi, the 2X67.5 MW Rajghat Thermal Replacement Units have been commissioned recently. Installation of 3X30 MW Waste Heat Recovery Units at the existing Gas Turbines and setting up of a 800 MW gas based combine cycle project at Bawana are also envisaged, subject to the availability of resources and other inputs.

(b) to (d). Periodic surveys are carried out by the Central Electricity Authority for estimating the future requirements of power in the various States, and Union Territories. According to the report of the 13th Electric Power Survey Committee published in 1987, the peak demand for power in Delhi is estimated at 1566 MW in 1990-91, rising upto 2389 MW in 1994-95.

Losses in Pawan Hans Limited

8847. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the working results of the Pawan Hans Limited for the last three years till 1990-91;

(b) the main reasons for the losses;

(c) whether its resources have been examined, if so, the details thereof and if not, the reasons therefor;

(d) the specific measures taken to improve the working of the Corporation;

(e) whether Government propose to amalgamate the Pawan Hans Limited with Vayudoot Corporation in view of the heavy losses suffered by the Corporation;

(f) if so, the details of the proposed action; and

(g) if not, what are other alternatives which are proposed to be taken?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The profit/(Loss) of Pawan Hans Limited for the last three years is as follows:—

(Rs. in crores)

1987-88	1988-89	1989-90
1	2	3
(6.69)	(4.94)*	8.31**

The figures pertaining to 1988-89 and 1989-90 are provisional.

*after write-back of Rs. 1.99 crores being maintenance reserve for crashed helicopters.

**after write-back of Rs. 7.67 crores being provisions no longer required/profit on settlement of insurance claims.